

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 197 of 2011

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : Mr. Arvind Kumar Lall, Advocate.

For the Insurance Company :

./25.03.2021: List this case along with M.A. No. 219 of 2011 on 6th April, 2021.

Rajnish

(ANANDA SEN, J.)